

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA(IBC)/1236/2022 in Company Petition IB/236/2022
<b>NAME OF THE COMPANY</b>	Sew Infrastructure Limited
<b>NAME OF THE PETITIONER(S)</b>	Canara Bank
<b>NAME OF THE RESPONDENT(S)</b>	Sew Infrastructure Ltd
<b>UNDER SECTION</b>	7 of IBC

**ORDER**

**IA (IBC)/1236/2022**

**Present:** Ld. Senior Counsel Mr. Avinash Desai for the Applicant.

Ld. Senior Counsel Mr. Deepak Bhattacharjee for the Respondent.

It is stated by Ld. Counsel for the Applicant that settlement talks are going on in this matter. **Matter is adjourned to 02.07.2024.** No more opportunity will be granted for settlement of the matter.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**